

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.320

IA-2681/2021 IA-4379/2022

In

IB-138(ND)/2020

IN THE MATTER OF:

M/s Narmada Cereals Pvt Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 10 of IBC, 2016

Order delivered on 17.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Liquidator : Adv. Ishwar Mohapatra.
For the Respondent : Mr. Rajesh Bohra and Ms. Sangeeta Bohra Advocates
in IA No.2681/2021 and IA No.4379/2022
Adv. Surabhi Sinha & CS Mona Rawat for R-3
in IA No. 2681/2021

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **22.02.2023.**

**-SD-
(Court Officer)**